

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name	of the Company	Maldar Barrels Pvt Ltd -Vs- Pearson Drums & Barre	ls Pvt Ltd	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

I. Ms. LAGANYASREE SINHA

Petitioner

18in/2017

Advocate

ORDER

Ld. Counsel for operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has filed affidavit of service which may be taken on record.

As per direction of the Hon'ble NCLAT notice is to be issued on the corporate debtor. Petitioner may obtain notice from the Court Officer immediately and serve on the corporate debtor and file affidavit of service within 7 days from today.

List on 26/10/2017.

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(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)